# NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 44(ND)2016 **CA. NO**.

CORAM:

### PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

# SH. M.K.HANJURA HON'BLE MEMBER (J)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

**NAME OF THE COMPANY:** M/s. Vijay Shankar Singh V/s. M/s. Grand Vision Tour & Travesl Pvt. Ltd. & ors.

### SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Vinagak	Advocate	Respondents 2	Bei tour
	Shivetoja	104	Pabbu	ão-
2	Rang Ras	it South Adde	Jeri) roc	

#### ORDER

Both the parties were present. Pleadings are complete in the matter therefore they should come up for final arguments.

To come up on 7.11.2016.

Sd1- )

(R.Varadharajan) Member (Judicial)

sd1-

(Maharaj Krishan Hanjura) (Member (Judicial)